

**HIGH COURT OF UTTARAKHAND AT NAINITAL**  
**OFFICE MEMORANDUM**

**No. 94/UHC/Admin.B/XVIII-51-2008**

**Dated:13.12. 2024.**

In supersession of Office Memorandum No. 37/UHC/Admin.B/XVIII-51-2008 dated 05.06.2024, Hon'ble the Acting Chief Justice has been pleased to re-constitute the Internal Complaints Committee in terms of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 for the establishment of High Court of Uttarakhand, which is as under:-

Sl. No.	Name & Designation of the Presiding Officer & Members	Position	Contact Numbers	Email IDs
1.	Smt. Kahkasha Khan Registrar General	Presiding Officer	9456596991	<a href="mailto:kahkasha.k@ajj.gov.in">kahkasha.k@ajj.gov.in</a>
2.	Ms. Pratibha Tiwari, Registrar (Inspection)	Member	9456597009	<a href="mailto:p.tiwari@ajj.gov.in">p.tiwari@ajj.gov.in</a>
3.	Shri Anoop Singh, OSD/CPC	Member	9412072403	<a href="mailto:anoop.singh83@ajj.gov.in">anoop.singh83@ajj.gov.in</a>
4.	Ms. Manisha Bhandari, Advocate	Member	9871740506	<a href="mailto:manishabhandariadv@gmail.com">manishabhandariadv@gmail.com</a>

The above Committee will be competent to hear pending matters as if originally constituted.

**By Order of Hon'ble the Acting Chief Justice**

Sd/-  
Registrar General  
High Court of Uttarakhand

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**No. 7233/UHC/Admin.B/XVIII-51-2008**

**Dated:13.12. 2024.**

**Copy for information to the following:**

1. Smt. Kahkasha Khan, Registrar General, High Court of Uttarakhand.
2. Ms. Pratibha Tiwari, Registrar (Inspection), High Court of Uttarakhand.
3. Shri Anoop Singh, OSD/CPC, High Court of Uttarakhand.
4. Ms. Manisha Bhandari, Advocate, High Court of Uttarakhand.
5. PPS to Hon'ble the Acting Chief Justice.
6. P.S. to Hon'ble Judges with a request to place the Office Memorandum for His Lordship's kind perusal.
7. All the Registrars of the Hon'ble Court.
8. All the Joint Registrar/Deputy Registrars/Asst. Registrars/Section Officers of the Hon'ble Court.
9. Head Private Secretary with a request to circulate the Office Memorandum amongst all the P.S./P.A.
10. Head Bench Secretary with a request to circulate the Office Memorandum amongst all the Bench Secretaries.
11. Deputy Registrar (IT), High Court of Uttarakhand, Nainital with a request to upload on the official website of the Hon'ble Court.
12. Notice Boards & Guard File.

Sd/-  
Assistant Registrar  
Admin.B